## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 06/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES: M/s. World Technologies Co. Ltd.

V/s.

M/s. Worldbestech Cool Panel India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 237, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
0	MAHESH ATDHAYAVE	P.C.S. For Palishinan	muller
2	Keunki kim	Petitioner 2	76
3	Anleit hohiya g/w Salonee Kulka i16 Sharolul Arra Mangalda	uchand Respondents.	A. A

## **ORDER**

## TCP No.06/237,397-398/NCLT/MB/MAH/2016

At request of the parties, list this matter of on 6.11.2017.

Sd/-

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)